Name of the Corporate Debtor: Saya Automobiles Limited; Date of commencement of CIRP: 04-03-2024;

List of Claims of Financial Creditors of Saya Automobiles Limited as on 28.10.2024

S.No	Name of the Creditors		Amount of Claim filed	Date of Claim admited	Amount of claim admitied	Amount of Claim Under Consideration/Reje cted	Security Interest
1	Canara Bank	18.03.2024	1,084,301,014.00	19.03.2024	1,083,532,529.34	768,484.66	Primary Security are
							Stock
							Spare Parts & Accessories
							Adv. To MUL
							Debtors
							Collateral Securites :
							EMT of freehold property at A-21
							& A-22 GT Karnal Road Azardpur
							Delhi held jointly in the name of
							Saya Automobiles Ltd and M/s
							Nugas Techenologies Pvt. Ltd.
2	Axis Bank Limited	18.03.2024	124,052,953.53	19.03.2024	124,052,953.53	-	No security
3	Bank of Baroda	18.03.2024	3,334,860.00	19.03.2024	0	Total claim amount	No Security
	Darik Or Daroua	10.03.2024	3,334,600.00	13.03.2024	-	Rs. 3334860	TWO Security
						4	
						rejected	

4	Motor Masters	18/03/2024	12,000,000.00	19.03.2024	0	Total Claim amount	No Security
	(Prop. Keshav Gupta)					Rs. 12000000	
						rejected	
			1,223,688,827.53		1,207,585,482.87	16,103,344.66	

Note: The books of accounts prior -1.04.2023 is not available with the corporate debtor as the entire books of accounts along with other documents has been siezed by the CBI and Enforcement Directorate as per information available with the corporate debtor hence we have relied the evidences and documents provided by the claimants.